

An application was received from Shri P.C. Agarwal, Hissar for registration with the DGTD for the manufacture of passenger car at Faridabad in the State of Haryana, based on indigenous design and resources. A letter of intent for registration with the DGTD has been granted to Shri Agarwal on the 25th January, 1971.

**UNDERGROUND RAILWAY SYSTEM
FOR CALCUTTA**

61. SHRI A.P. CHATTERJEE : Will the Minister of RAILWAYS/ ^T jrt be pleased to state :

(a) what progress has been made in the construction of an underground railway system for Calcutta; and

(b) what progress has also been made in the Suburban Dispersal Scheme which is reported to have been initiated some time ago to relieve traffic congestion in Calcutta?

THE MINISTER OF RAILWAYS/ ^ mt (SHRI K. HANUMANTHAYYA) : (a) and (b) A statement is attached.

STATEMENT

(a) and (b) The work relating to Techno-Economic Studies for a Mass Rapid Transit System (Underground Railway) extending from Dum Dum in the north to Tollygunge in the South is in progress.

The final location survey for the Suburban Dispersal Line is nearing completion and a report is expected to be available shortly.

The construction of a Mass Rapid Transit System (Underground System) appears to be a better solution to the transport problem of Calcutta. A Project Report for the same is under preparation and is expected to be available by October, 1971.

The question of construction will arise after a final decision is taken on the scope and time-table of construction towards the end of this year.

62. [Transferred to the 2nd June, 1971]

REPRESENTATION FROM COMMISSION-BEARERS AND VENDORS IN CATERING BRANCH OF SOUTHERN RAILWAY

63. DR. K. MATHEW KURIAN.

SHRI G. GOPINATHAN NAIR :

Will the Minister of RAILWAYS/ ^51 j^t be pleased to state :

(a) whether Government have received any representation from the Commission-I

bearers and vendors in the catering branch of the Southern Railway seeking confirmation, weekly leave etc., and

(b) if so, what action Government have taken thereon ?

THE MINISTER OF RAILWAYS/ T<* *Rft (SHRI K. HANUMANTHAIYA) : (a) Yes.

(b) It was examined and found that confirmation as regular employees was not feasible. However, weekly rest, as required, is given.

64. [Transferred to the 2nd June., 1971.]

65. [Transferred to the 3rd June, 1971]

SMALL CAR PROJECT IN PUBLIC/PRIVATE SECTOR

66. SHRI G. GOPINATHAN NAIR :

Will the Minister of INDUSTRIAL DEVELOPMENT/sfMfTO fosra *ra* be pleased to refer to the reply to Starred Question No. 4 given in the Rajya Sabha on the 9th November, 1970, and state :

(a) whether the parties who have been granted letters of intent have formed any public or private limited companies for the manufacture of car; and

(b) if so, the details of the promoters and management of the companies ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT/5iTdt>TO f=npro tiawy 3 Tm *tiff (SHRI GHANSHYAM OZA) : (a) The parties who have been granted letters of intent for the manufacture of cars have not informed Government so far whether they have floated any public or private limited company to implement their schemes.

(b) Does not arise.

INCREASE IN RAILWAY FREIGHT CHARGES ON GRAPES

67. SHRI N. G. GORAY : Will the Minister of RAILWAYS%T »rat be pleased to refer to the reply to Starred Question No. 702 given in the Rajya Sabha on the 31st August, 1970 and state :

(a) the reasons for increasing the railway freight rates on grapes;